



Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.3268/2018
M.A. No.2774/2020

Thursday, this the 24th day of December, 2020

Through video conferencing

**Hon'ble Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Vinay Kant Rao, Labour Officer, Group B
Aged about 52 years
s/o Sh. M C Rao
r/o 16-C, Pkt 3, Mayur Vihar, Phase I
Delhi – 110 091
O/o Joint Labour Commissioner
A Wing, Pushpa Bhawan, Pushp Vihar,
New Delhi

...Applicant
(Mr. M K Bhardwaj, Advocate)

Versus

1. The Lt. Governor of Delhi
Raj Niwas,
Raj Niwas Marg, Delhi -1 10 054
2. The Chief Secretary
Govt. of NCT of Delhi
IP Sachivalaya, New Delhi
3. The Secretary – cum – Labour Commissioner
Govt. of NCT of Delhi
5 Sham Nath Marg, Delhi – 110- 054

..Respondents
(Mr. Saurabh Chadda, Advocate)



ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

Learned counsel applicant seeks permission to withdraw the O.A.

2. Permission is accorded and the O.A. is accordingly dismissed as withdrawn. M.A. No. 2774/2020 shall stand disposed of.

There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

December 24, 2020
/sunil/vb/sd